

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Original Application No. 180/00714/2019**

**Monday, this the 30<sup>th</sup> day of September, 2019**

**CORAM:**

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member**  
**Hon'ble Mr. Ashish Kalia, Judicial Member**

Mannatil Kumar, aged 84 years  
 S/o (late) A. Parameswaran Nair  
 (Retd. Additional Private Secretary to the  
 Union Minister of State for Works, Housing &  
 Parliamentary Affairs, Ministry of Shipping)  
 Residing at: No.89, Jawahar Nagar  
 Cochin – 682 020  
 Phone: 0484-2204546

..... **Applicant**

**(By Advocate : Mr.T.C.G Swamy)**

**V e r s u s**

1. Union of India, represented by the  
 Secretary to the Government of India  
 Ministry of Shipping, No.1, Parliament Street  
 New Delhi – 110 001
2. The Pay & Accounts Officer (Sectt)  
 Ministry of Shipping, No.1, Parliament Street  
 New Delhi – 110 001
3. The Secretary to the Government of India  
 Ministry of Personnel, Public Grievances & Pensions  
 Department of Pensions & Pensioners' Welfare  
 Lok Nayak Bhavan, New Delhi – 110 003

..... **Respondents**

**(By Advocate : Mr.S.Ramesh,ACGSC)**

This application having been heard on 30.09.2019 the Tribunal on the  
 same day delivered the following:

**O R D E R (ORAL)**

**By Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

Applicant is aggrieved by the fact that the respondents have failed to revise his pension by giving him the benefit of recent Government of India orders with revision from 01.01.2006. He submits that he has already filed Annexure A-9 representation which remains un-responded to. We feel that interest of justice will be met at this stage by directing respondent no.1 to take a decision on Annexure A-9 representation filed by the applicant as expeditiously as possible and in any case within 60 days from the date of receipt of a copy of this order.

2. The Original Application is disposed of as above. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**SV**

### **List of Annexures**

Annexure A1 - True copy of the communication bearing no.A-38014/2/2014-Estt. Dated 6<sup>th</sup> July 2015 issued by the first respondent

Annexure A2 - A true copy of Government of India, Department of Personnel & Training OM bearing No.F.45/86/97-P&PW(A) Part III dated 10.2.1998

Annexure A3 - A true copy of Government of India, Department of Pensions & Pensioners' Welfare Office Memorandum bearing F.No.38/37/08-P&PW(A) dated 28.1.2013.

Annexure A4 - A true copy of Government of India Department Pensions & Pensioners' Welfare OM bearing F.No.38/37/08-P&PW(A) dated 6.4.2016

Annexure A5 - A true copy of communication bearing No.PAO/Sectt/Pre-2006 Pension Rev/2016-17/382 dated 30.5.2016

Annexure A6 - A true copy of Pension Payment Order bearing Diary No.PAO/Sectt/Pre-2016 Cases/2017-18/1086-88 dated 14.9.2017

Annexure A7 - A true copy of Government of India, Department of Pensions & Pensioners' Welfare OM bearing F.No.38/37/2016-P&PW(A)(i) dated 4.8.2016

Annexure A8 - A true copy of Government of India, Ministry of Pensions & Pensioners' Welfare, OM bearing F.No.38/37/2016-P&PW(A) dated 12.5.2017

Annexure A9 - A true copy of representation dated 21 June 2019 addressed to the 1<sup>st</sup> respondent